

to Ramakrishna Mission Vidyapith, Deo-ghar, Bihar, during the last three years;

(b) whether the functioning of this Vidyapith has been commented upon in the Audit Reports; and

(c) if so, the details thereof and action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Under the scheme of Assistance to Voluntary Educational Organisations working in the field of School Education, the following grants were sanctioned to this Vidyapith :—

	Rs.
1966-67.	70,665.00
1967-67.	—
1968-69.	52,014.00

(b) The Ministry have no information about any comments in the Audit Reports of the Vidyapith regarding its functioning. The grants-in-aid released by the Ministry as mentioned at (a) have been utilized by the Vidyapith properly.

(c) Does not arise.

RECALL OF CENTRAL RESERVE POLICE FROM NORTH LAKHIMPUR

3726. SHRI YASHPAL SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that an entire Company of the Central Reserve Police based on North Lakhimpur in Upper Assam has been moved out of the town on Friday the 21st November, 1969;

(b) if so, the reasons therefor; and

(c) the action being taken against those responsible for the accidental raid on a number of houses without provocation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The CRP camp at North Lakhimpur was closed down after some incidents on the 14th November, 1969 there reportedly involving some CRP personnel and civilians.

(b) This was ordered with a view to avoiding any tension and misunderstanding between the CRP personnel and the civilians.

(c) Two criminal cases have been registered with the local police by some people of the locality against the CRP personnel and one case against some civilians by the Commandant of the CRP. The matter is under investigation and further action will be taken on completion of the same.

CONSTRUCTION OF NATIONAL HIGHWAY No. 12

3727. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total allotment made during this year and proposed to made for the next year for construction of National Highway No. 12.

(b) the amount out of the above allotment likely to be spent;

(c) the date when funds were placed at the disposal of the State Government for being spent for construction of this Highway; and

(d) when this highway is likely to be completed ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (d). Out of Rs. 16.14 lakhs provided for original works on National Highways No. 12 for 1969-70, a sum of Rs. 6.94 lakhs has been allotted in August, 1969. It is proposed to make allotment from the balance amount available after consulting the State Government. It is, therefore, premature to indicate the amount likely to be spent during the current year. Until the budget for 1970-71 is passed, no allotment for the next year can be made. Subject to availability of funds, the present expectation is that the construction of missing links on National Highway No. 12 is likely to be completed in the Fourth Plan period.